

12.00 hrs.

## PAPERS LAID ON THE TABLE

[*English*]

Annual Report and Review on the working of National Co-operative Tobacco Growers Rederation Ltd. Anand, for 1986-87 and statement for delay in laying these papers, Annual Report, Annual Accounts and Review on the working of National Council for Cooperative Training New Delhi for 1986-87 and statement for delay in laying these papers etc. etc.

THE MINISTER OF AGRICULTURE  
(SHRI BHAJAN LAL) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Tobacco Growers Federation Limited, Anand, for the year 1986-87 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Tobacco Growers Federation Limited, Anand, for the year 1986-87.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 5966/88]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Cooperative Training, New Delhi, for the year 1986-87.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Council for Cooperative Training New Delhi, for the year 1986-87 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the

Government on the working of the National Council for Cooperative Training, New Delhi, for the year 1986-87.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT 5967/88]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Union of India, New Delhi, for the year 1986-87.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Union of India, New Delhi, for the year 1986-87 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Union of India, New Delhi, for the year 1986-87.

- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT 5968/88]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the National Agricultural Cooperative Marketing Federation of India Limited, New Delhi, for the year 1986-87 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Agricultural Cooperative Marketing Federation of India Limited, New Delhi, for the year 1986-87.

- (8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library. See No. LT 5969/88]

**Detailed Demands for Grants of the Ministry of Tourism for 1988-89 and Punjab Municipal (Amendment) Act 1987**

THE MINISTER OF URBAN DEVELOPMENT AND MINISTER OF TOURISM (SHRIMATI MOHSINA KIDWAI) : I beg to lay on the Table—

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Tourism for 1988-89.

[Placed in Library. See No. LT 5970/88]

- (2) A copy of the Punjab Municipal (Amendment) Act, 1987 (President's Act No. 2 of 1987) (Hindi and English versions) published in Gazette of India dated the 14th November, 1987 under sub-section (3) of section 3 of the Punjab State Legislature (Delegation of Powers) Act, 1987.

[Placed in Library. See No. LT 5971/88]

**Annual Report and Review on the working of National Council for Safety in Mines, Dhanbad for 1986-87 and Statement for delay in laying these Papers**

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI JAGDISH TYTLER) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Safety in Mines Dhanbad, for the year 1986-87.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Council for Safety in Mines, Dhanbad, for the year 1986-87.

- (2) A statement (Hindi and English versions) showing the reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 5972/88]

**Notifications under Central Excise Rules 1944**

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI JAGDISH TYTLER) : Sir, on behalf of Shri Ajit Panja, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944 :

- (1) G.S.R. 395(E) published in Gazette of India dated the 30th March, 1988 together with an explanatory memorandum extending the validity of Notification Nos. 426/86-Central Excises and 463/86-Central Excises dated the 9th December, 1986 upto 31st March, 1990 and 30th June, 1988 respectively.
- (2) G.S.R. 426(E) published in Gazette of India dated the 4th April, 1988 together with an explanatory memorandum making certain amendments to Notification Nos. 62/86-Central Excises dated the 10th February, 1986 so as to exempt from the whole of the duty of excise leviable on forgings and forged products if such forgings and forged products are used in the manufacture of such exempted parts and accessories of cycles and cycle-rickshaws as are specified in the notification.
- (3) G.S.R. 435(E) published in Gazette of India dated the 8th April, 1988 together with an explanatory memorandum making certain amendments to Notification No. 177/86-Central Excises, dated the 1st March, 1986 so as to facilitate utilisation of credit of excise duty and countervailing duty paid on inputs for payment of special excise duty of final products manufactured from such inputs under

the MODVAT scheme.

[Placed in Library. See No. LT 5973/88]

**Report of Comptroller and Auditor General of India for 1986-87—  
Union Government (Revenue Receipts—Directors) and  
Report of Comptroller and Auditor General of  
India for 1986-87—  
Union Government  
(Scientific Departments)**

THE MINISTER OF STATE OF THE  
MINISTRY OF LABOUR (SHRI  
JAGDISH TYTLER) : Sir, on behalf of  
of Shri Eduardo Faleiro, I beg to lay on the  
Table a copy each of the following Reports  
(Hindi and English versions) under Article  
151(1) of the Constitution :

- (1) Report of the Comptroller and Auditor General of India for the year 1986-87—Union Government (Revenue Receipts—Direct Taxes).
- (2) Report of the Comptroller and Auditor General of India for the year 1986-87—Union Government (Scientific Department).

[Placed in Library. See No. LT 5974/88]

**Annual Report and Review on the Working of Indian Farmers Fertilizer Cooperation Ltd. New Delhi for 1986-87 and Paradeep Phosphates Ltd. Bhubaneswar for 1986-87 and two statements for delay in laying these papers**

THE MINISTER OF STATE IN THE  
DEPARTMENT OF AGRICULTURE AND  
COOPERATION IN THE MINISTRY OF  
AGRICULTURE (SHRI SHYAM LAL  
YADAV) : Sir, on behalf of Shri R. Prabhu,  
I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Farmer Fertilizer Cooperative Limited, New Delhi, for the year 1986-87 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the Working of the Indian Farmers Fertilizer Cooperative Limited, New Delhi, for the year 1986-87.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 5975/88]

- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

- (i) Review by the Government on the working of the Paradeep Phosphates Limited, Bhubaneswar, for the year 1986-87.

- (ii) Annual Report of the Paradeep Phosphates Limited, Bhubaneswar, for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT 5976/88]

[English]

SHRI S. JAIPAL REDDY (Mahabunagar) : Sir, there should be a discussion on the statement of the Defence Minister on the submarine deal.

MR. SPEAKER : That will be decided by the Business Advisory Committee.

SHRI BASUDEB ACHARIA (Bankur) : Sir, the Inquiry Reports which we demanded should have been made available. (Interruptions)

Sir, the Enquiry Reports which we have demanded have not been placed on the Table of this House.

MR. SPEAKER : You demanded it. But there was no assurance given.

(Interruptions)